

(b) the break-up of this fund among different recipients; and

(c) whether this disbursement of funds is consistent with the policy of preventing the concentration of economic power?

THE MINISTER OF FINANCE (SHRI Y.B.CHAVAN) : (a) and (b) under the Cooley amendment to PL. 480 Law and our Agreement with the U. S. Government, a portion of the PL. 480 funds has been earmarked for loans to join Indo-US enterprises in India. A statement showing such loans authorised and disbursed from 1960 till now is attached. [See Appendix LXXX, Annexure No.]

(c) Yes, Sir; the main criterion applied, while agreeing to these loans is that the assistance granted is used solely for productive enterprises consistent with national economy.

M. E. S. GRADUATE ENGINEERS

821. SHRI CHAUDHARY A. MOHAMMAD : Will the MINISTER OF DEFENCE be pleased to state :

(a) whether it is a fact that in M. E. S. Graduate Engineers are employed as Superintendent Grade I in the pay scale of Rs. 335-15-485 with starting pay of Rs. 380 (basic);

(b) whether it is also a fact that these Graduate Engineers who joined the Defence Department during national emergency (1962-65) have reached the maximum of their pay at a very young age at either late twenties or early thirties with no incentives left for promotion in the near future;

(c) if so, the number of such Engineers at present; and

(d) what steps are being taken to give incentive to these Engineers?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Yes, Sir.

(b) All Graduate Engineers in the grade of Superintendent Grade I reach the maximum of the scale within seven years.

(c) The information is being collected and will be laid on the Table of the House.

(d) The Third pay Commission are examining the Pay structure, terms and conditions

of service and promotion prospects of Civilian employees in general as part of the terms of reference to them. Their recommendations will be given due consideration.

AIR SERVICES BETWEEN NAGPUR AND DELHI

822. MISS SAROJ PURUSHOTTAM KHAPARDE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is a demand to introduce day service of the Indian Airlines between Nagpur and Delhi; and

(b) if so, the decision taken by Government in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) Yes, Sir.

(b) Nagpur is at present connected by day service with Bombay and Calcutta, apart from the night services to and from Bombay, Calcutta, Delhi and Madras. Indian Airlines have no plans at present to operate a day service between Delhi and Nagpur.

FACILITIES GRANTED TO INDIANS COMING FROM ABROAD

823. SHRI ROSHAN LAL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Indians who declare the foreign exchange at the customs after coming from abroad are given some facilities for purchasing car/scooter and the like; and

(b) if so, the details of facilities granted to them and the procedure followed in this regard ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b) There is a scheme operated by the Ministry of Industrial Development for immediate allotment of cars and scooters from the Central Government quota to persons of Indian origin, when they return to India after completing their assignments abroad. Allotments are made to each such person subject to the following conditions:

(i) He does not bring any vehical from abroad; and